

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 05
(CAA)-74(PB)/2019

IN THE MATTER OF:

Sigma Industries Ltd. with
Sigma Corporation (India) Ltd.

..... Petitioners/Applicant

Under Section 230-232

Order delivered on 13.05.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Anirudh Das & Mr. Rakshit Akshay Jha, Advs.

ORDER

List on 24.05.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

13.05.2019
Ritu Sharma